

**Government of Jammu and Kashmir
Home Department, Civil Secretariat,
Jammu/Srinagar.**

**Notification,
Srinagar, the 2nd July, 2024.**

S.O 354:- In terms of Rule 3(1)(d) of Information Technology (Intermediary Guidelines and Digital Media Ethics Code) Rules 2021, read with Section 79(3)(b) of Information Technology Act 2000, the Government of Jammu and Kashmir hereby designate 'Additional Director General of Police, CID, J&K' as the 'Nodal Officer' for the purpose of said Act/rules.

By order of the Government of Jammu and Kashmir.

Sd/-

(Chandraker Bharti) IAS

Principal Secretary to the Government

No: Home-Cord/27/2024/CC-7442613

Dated:02.07.2024

Copy to the:-

1. Director General of Police, J&K.
2. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
3. Additional Director General of Police, CID, J&K.
4. Divisional Commissioner, Kashmir/Jammu.
5. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
6. All DCs/SSsP, J&K.
7. Private Secretary to the Chief Secretary, J&K.
8. Private Secretary to Principal Secretary to the Government, Home Department.
9. In-charge Website, Home Department.
10. Government Order file/Stock file.

Copy also to the:

Joint Secretary (JKL), Ministry of Home Affairs, Government of India.

(Sanam Mansoor) JKAS

Under Secretary to the Government